

to irrigate their lands;

(c) whether it is also a fact that family members including wives of these farmers are not allowed to bring meals to their husbands working in the fields;

(d) if so, the reasons therefor; and

(e) the remedial steps taken in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) A Pilot Scheme for issue of identity cards is under implementation in the selected border areas of Rajasthan and Gujarat. Under the Scheme, all persons of the age of 16 years and above are required to obtain identity cards. So far 2,35,000 cards in Rajasthan and 60,500 cards in Gujarat have been issued. The State Govt. of Punjab and Jammu & Kashmir have also agreed to introduce such schemes in the border districts.

(b) to (e). The farmers including the members of their family in Punjab have to obtain Slips/Chits from BSF officials for permission to work on their fields, as a security measure.

Transfer of Air and Doordarshan to Parasar Bharati

689. SHRI RAMESHWAR PATIDAR: Will the PRIME MINISTER be pleased to state:

(a) whether transfer of AIR/Doordarshan

to Parasar Bharati Corporation will be done by the deadline set for the purpose;

(b) if not, the reasons therefor;

(c) the time by which the transfer will be effected; and

(d) the details of other administrative exercises being under taken before the Parasar Bharati Act comes into effect?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d). It is considered imperative to consult all shades of public opinion, before formally notifying the date for creation of Parasar Bharati, to ensure that its establishment is in conformity with national interest in the context of present development in the country.

Women Criminals in Delhi

690. SHRI GANGA CHARAN LODHI: Will the PRIME MINISTER be pleased to state:

(a) the details and the number of crimes committed by women in Delhi during last three years; and

(b) the approximate number of such women criminals in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY):

(a) and (b). The requisite details of women criminals arrested in Delhi during the years 1987, 1988, 1989 and 1990 (upto 30.11.90) are as under:

<i>Sl. No.</i>	<i>Crime Head</i>	<i>1987</i>	<i>1988</i>	<i>1989</i>	<i>1990</i>	<i>Grand Total</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>	<i>5</i>	<i>6</i>	<i>7</i>
1.	Decoy	-	-	-	-	-
2.	Murder	23	30	39	29	121
3.	Attempt to Murder	-	19	54	15	88
4.	Robbery	-	-	-	-	-
5.	Riot	20	21	42	85	168
6.	Burglary	3	18	4	4	29
7.	Theft	340	370	253	142	1105
8.	Other I.P.C.	1017	436	1982	780	3215
9.	Total I.P.C.	1403	894	1374	1055	4725
10.	Local & Special Laws	597	711	953	835	3096
	Grand Total	2000	1605	2327	1890	7822